## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

Name (in Capital)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

**UNDER SECTION** 

: 397/398

Priyadovshini N Counsel for Petitioners BKM. Keer tui Krishna Abhinau. P.

Represented by

Signature

## ORDER

Counsel for petitioner present and filed an affidavit stating that the notice sent to the respondents returned unserved with endorsement "door locked". In the circumstances, she is directed to send fresh notice to the respondents at the correct address and also through a substituted service, by way of newspaper publication in English and file an affidavit in proof of service of notice by the next date of hearing. Time is enlarged at request. Put up on 16.02.2018.

- sel / (S VIJAYARAGHAVAN) Member (Technical)

- set -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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